to be kept in reserve for ASIAD 82 instead of allotting them to the persons registered under the selffinancing scheme; and

Written Answers

(b) if so, what are the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND **BHISHMA** HOUSING (SHRI NARAIN SINGH): (a) No, Sir.

(b) Does not arise.

Foreign Assistance for providing drinking water in villages in Andhra Pradesh

602. SHRI N. P. CHENGALRAYA NAIDtJi: SHRI K. L. N. PRASAD:

Will the Minister of WORKS AND HOUSING be pleased t₀ state:

- (a) whether fhe Government of Andhra Pradesh has sought the Central Government's intervention to get foreign assistance of Rs. 75 crores for providing drinking water in the 11,000 villages affected by Fluoride;
- (b) if so, what is the reaction of the Central Government thereto;
- (c) wheh a final decision in this regard is likely to be taken;
- (d) whether the Central Government have also agreed to provide some Central assistance in this behaif:
 - (e) if BO, to what extent; and
 - (f) if toot, the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI **BHISHMA** NARAIN SINGH): (a) In October, 1981, a letter was received from the Government of Andhra Pradesh enquiring whether external aid would be available for the Scheme t₀ pro-

vide drinki'ng water to 400 fluoride affected villages, the estimated cost being Rs. 25 crores.

to Questions

- (b) and (c) The Government of Andhra Pradesh was informed in November, 1981 that efforts would be made to obtain aid for these villages.
- (d) to (f) The provision of drinking water facilities is the responsibility of the State Governments and fund_s for this purpose are provided hi the State Plans. However, financial assistance is given under the Centrally Sponsored Accelerated Rural Water Supply Programme to supplement the resources of the State Governments to provide potable water to identified problem villages. During the year 1980-81, a sum of Rs. 436.23 lakhs was released to the Government of A'adhra Pradesh under the Centrally Sponsored Accelerated Rural Water Supply Programme. During the year 1981-82 a sum of Rs. 326.75 lakhs has been released. These amounts c^i be utilised to provide drinking water to the problem villages which include those affected by fluoride.

Ownership to the Allottees of DDA

603. SHRIMATI HAMIDA HABIBULLAH: SHRIMATI RATAN KUMARI:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether there is any proposal under Government's consideration to brnig forward legislation to give ownership to the allottees of DDA flats; and
- (b) if BO, what are the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI **BHISHMA** NARAIN SINGH): (a) No, Sir.

(b) Does not arise.